

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 185 of 2017 IN
DFR NO. 385 OF 2017**

Dated: 23rd March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Damodar Valley Power Consumers' Association ...Appellant(s)
Vs.**

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Rajiv Yadav

ORDER

**(IA No.185 of 2017)
(Application for Condonation of delay)**

Issue notice to the Respondents returnable on 27.04.2017. Dasti, in addition, is permitted.

List the matter on **27.04.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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